Declaration of Assets and Liabilities

Year 2024-2025

50(E) I, RAJU KUMAR, Son of Late. Yogendra Mahto, aged Forty Seven years, belonging to Bihar tegislative Assembly secretariat's administrative cadre and presently working as ASSISTANT SECTION OFFICER give herein below the details of the assets (immovable, movable, bank balance, Netc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	DOCCEINTION	Self	Spouse Name SARITA SINHA(Wife)	Dependant 1 Name KAJAL KUMARI (Daughter	2 Name YASHIKA SINGH	Dependa nt-3 Etc. Name	
		20,000/-	20,000/-	N/A	N/A	N/A	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sbi Saving Act.25,000/- Sbi M.F.1,86,856/- Sahara India. 30,000/-	Sbi Saving Act. 20,000/-	N/A	N/A	N/A	
(iii)	Bonds, Debentures and Shares in companies		N/A	N/A	N/A	N/A	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution Lic :- 12,010/-Yly. 7,200/- Hly. 6,050/- Yly.	Lic 12,010/- Yly	N/A	LIC 1,446/- (Monthly)	N/A	
(v)	Motor Vehicles (Details of make, etc.)	etails of		N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value)	Rs. 1,00000/- ight and (approx.)		Diamong Earring RS. 35,000/- (approx)	N/A	N/A	
(vii)	Other assets, such as values of claims / interests		NIL		N/A	N/A	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to indicated]

Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name	
(i)	Agricultural Land	Muzaffarpur	Kolkata 3 1/2	N/A	N/A	N/A	

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(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Muzaffarpur Village. 10 katha	Kolkata 3 1/2 (Katha) Bhopal 1 (Katha) Patna 840 (Sqr. fit)	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	R.K. Nagar Patna-1 Katha (1/2 Share)	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2024 Rs. 6,018/- Rs. 1,144/- Rs. 61,04,595		
(a)	(i) Loans from Banks	Sbi, Loan A/C No.40780326060 A/C No. 42304112302 IDBI Bank, Mortagage Loan A/C No. 2199675100000435			
776	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Bihar Govt. House Building Loan	Rs. 3,26,000/-		
	(b) dues to departments dealing with supply of water	Nil	· Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments	Nil	Nil		

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	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil .	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN:- AMHPK5266F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- PTS/BLA-997										
Gender :-		М								(M/F)
Date of Birth	:-	0	1	0	3	1	9	7 .	6	(DD/MM/YYYY)
Class/Group	: -	В								
Cadre	:-	Adm	ninistr	ative C	adre, I	Bihar le	gislati	ve Asse	mbly S	ecretariat
				e.g. B. ihar Se				trative (Service	е,
Home District	:-		zaffar]		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rayu Kuman

Name of Employee: Raju Kumar

Place: Patna Designation: Assistant Section Officer

Date:11.02.2025 Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Roya Kurron